

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3748

ANSWERED ON:19.04.2005

TERRORIST ACTIVITIES

Barman Shri Hiten;Choudhary Smt. Anuradha;Khan Shri Mohammad Tahir;Mishra Dr. Rajesh Kumar;Munshiram Shri ;Prasad Shri Hari Kewal;Sajjan Kumar Shri ;Shiwankar Shri Maha Deo Rao;Singh Chaudhary Lal;Yadav Shri M. Anjan Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of incidents of infiltration/terrorist activities taking place during 2004 and 2005 till date, State-wise;
- (b) the number of civilians security personnel killed/injured and the militants killed/arrested in such incidents, State-wise; and
- (c) the remedial steps taken by the Government to check the activities of militants in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): During the year 2004 and 2005 (upto 31st March, 2005), 806 civilians, 312 Security personnel and 1145 terrorists in 2953 incidents in Jammu and Kashmir, 449 civilians, 124 Security personnel and 471 extremists in 1340 incidents in North-Eastern States and 577 civilians,

149 Security personnel and 146 naxalites in 2010 incidents in naxal affected States have been killed. While during the said period, 1078 insurgents in North-Eastern States and 1484 naxalites in naxal affected States were arrested, the number of militants arrested in J & K was 329 in 2004. There were 104 incidents of infiltration in J&K in 2004 and 2005 (upto 31st March, 2005).

The information regarding injured persons is not maintained by the Central Government.

(c): The Central Government's strategy to counter terrorism gives primacy to dialogue, democratic processes and the rule of law. The approach is to deal with the menace of terrorism/militancy in a holistic manner on political, development and security fronts.

The Central Government has taken various steps such as strengthening of border management to check infiltration, gearing up of intelligence machinery, providing improved technology, weaponry and equipment for security forces, action as per law against terrorist outfits and bilateral and multilateral cooperation to counter the activities of such terrorist outfits. Besides, the Central Government provides financial assistance to the States for accelerated development of the areas affected by extremism.